

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(CP)-257(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

**NAME OF THE COMPANY:** M/s. Elmsford Life Sciences Pvt. Ltd. V/s. Registrar of Companies

**SECTION OF THE COMPANIES ACT:** 252

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Manish Raj, Company Prosecutor for ROC, Delhi

**ORDER**

Ld. Prosecutor appearing on behalf of the ROC prays for some time to file his reply.

To come up on 3<sup>rd</sup> November, 2017.

&  
—Sd—

**(S. K. Mohapatra)**  
**Member (T)**

—Sd—

**(Ina Malhotra)**  
**Member (J)**